



**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

27/06/2019

O.A./260/422/2019

P K SAHU
-V/S-
D/O POST

ITEM NO:14

FOR APPLICANTS(S) Adv. : Mr.C.P.Sahani

FOR RESPONDENTS(S) Adv.: Mr.B.R.Mohapatra

Notes of The Registry	Order of The Tribunal
	<p>Heard learned counsel for the applicant. Mr.B.R.Mohapatra, learned counsel appeared for the respondents. Registry is directed to reflect his name in the cause list in future.</p>
	<p>It is submitted by the applicant's counsel that the applicant is aggrieved by the transfer order at Annexure A/8 by which he has been transferred to PA, Kuchinda vide Sl. No. 13 (Annexure A/8) and as per the order at Annexure A/11, Kuchinda is now under Sambalpur Division and the applicant has gone to Sambalpur on his request after giving up his seniority in 2015. He has submitted a representation at Annexure A/12 to PMG, Sambalpur, respondent No.3 to consider his posting within Sambalpur Division since that was accepted in 2015 on medical ground. It was further submitted by the applicant's counsel that the transfer order has not been carried out as the applicant is not allowed to join after medical leave and this point has been mentioned in the representation.</p>

Learned counsel for the respondents submitted that

the respondent No.3 will consider the representation dated 31.5.2019 (Annexure A/12) on merit.

In view of the above facts and circumstances and with the consent of learned counsels for both the parties, the OA is disposed of at this stage with a direction to respondent No.3 to consider the representation of the applicant dated 31.5.2019 (Annexure A/12) for posting him at Sambalpur Division within one month from the date of receipt of this order and till disposal of the above representation, the transfer order at Annexure A/8 in respect of the applicant, shall not be acted upon. It is made clear that no opinion is expressed on the merit of the case.

The OA is disposed of accordingly. No order as to costs.

Copy of this order be handed over to both the learned counsels.

(GOKUL CHANDRA PATI)
MEMBER (A)

I.Nath